GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO: 601 ANSWERED ON 6THFebruary, 2018

MEGA FOOD PARK

601. SHRI GEORGE BAKER: SHRI PRAHLAD SINGH PATEL: SHRI C.S. PUTTA RAJU: SHRI OM PRAKASH YADAV: SHRI PARBHUBHAI NAGARBHAI VASAVA: PROF. RICHARD HAY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the guidelines and salient features of Mega Food Parks (MFPs) Scheme;
- (b) whether a number of MFPs are sanctioned, approved and functional/ operational at present in various parts of the country and if so, the details and the status thereof, State and location-wise along with the States which are still uncovered under the MFP Scheme;
- (c) The details of funds allocated and utilized for the purpose, so far, State-wise;
- (d) whether the Government has set any targets to develop basic infrastructure of MFPs across the country, if so, the details thereof and the setps taken/ proposed to be taken by the Government to achieve the targets;
- (e) whether the Government has received several proposals to allow some States and private firms to set up some new MFPs on the basis of public private partnership for the development and promotion of food processing sector and thereby creating employment opportunities in this sector; and
- (f) whether the Government recently proposes to change the objectives and guidelines for the establishment of such food parks and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVINIRANJANJYOTI)

(a): The salient features of the schemeare at **Annexure-I**. The detailed Guidelines of the Scheme of the Mega Food Parks (MFPs) are also available on Ministry's website: <u>www.mofpi.nic.in</u>

(b)& (c): Out of the total 42 Mega Food Parks sanctioned by the Government, 37 Mega Food Park projects have been accorded final approval and 5 Mega Food Park Projects have been accorded inprinciple approval in 24 States in the country.Out of these, presently 9 projects are functional/ operational. Presently, 5 States in the country i.e. Goa, Mainpur, Meghalaya, Sikkim and Tamil Nadu do not have any Mega Food Park project established under the Scheme of Mega Food Parks.

The funds under the Mega Food Park Scheme are not allocated state-wise. However, theState-wise details of the projects including name of the project, location, funds (grant-inaid)sanctioned and released along with present status of implementation of these Mega Food Parksis at **Annexure-II**. (d): Government has approved 42 Mega Food Parksto develop modern infrastructure facilities for food processing along the value chain from farm to marketacross the country.State-wise details of theapproved Mega Food Parks are at **Annexure-II**. Further, the Ministry has taken various necessary steps to ensure timely implementation of the Mega Food Park projects:

- (i) A new Central Sector Scheme for "*Creation / Expansion of Food Processing & Preservation Capacities*" under PRADHAN MANTRI KISAN SAMPADA YOJANA has been approved by the Government to incentivize investment by food processing entrepreneurs by way of setting of units in the park.
- (ii) Issues have been taken up with various concerned Departments/ Agencies of the State Governments to expedite statutory clearances and to remove the bottlenecks in implementation of projects. State Governments and Ministry of Finance have been requested to provide fiscal incentives to the Mega Food Park projects.
- (iii) Issues have been taken up with the Banks/ Financial Institutions (FIs) to expedite sanction of term loan to the projects.
- (iv) Government of India has created a fund of Rs. 2,000 crore with NABARD to provide affordable credit to Mega Food Parks and entrepreneurs setting up units in these Parks.
- (v) State Governments have been involved in selection and monitoring of the projects. State Government representative is nominated in the Board of SPV.
- (vi) Amendments have been made in the scheme guidelines of Mega Food Park to make them investors friendly.

(e)& (f): The Mega Food Park projects are not established/ implemented on Public Private Partnership model. The responsibility of execution, ownership and management of the Mega Food Park is vested with a Special Purpose Vehicle (SPV). The project is selected by inviting proposals from the eligible agencies through Expression of Interest (EOI) published in the leading newspapers and uploaded on the Ministry's website. Based on the feedback received from various stakeholders/promoters, Ministry amends the guidelines of the scheme of Mega Food Parks time to time to make it more investors friendly. Lastly, the guidelines have revised on 21.07.2016.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 601 ANSWERED ON 06.02.2018 REGARDING MEGA FOOD PARK

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Objective of the Scheme

The primary objective of the MFPS is to provide modern infrastructure facilities for the food processing along the value chain from the farm to the market. It will include creation of processing infrastructure near the farm, transportation, logistics and centralized processing centres.

The scheme functions with a cluster based approach based on a hub and spokes model by establishing Mega Food Parks. It includes creation of infrastructure for primary processing and storage near the farm in the form of Primary Processing Centres (PPCs) and Collection Centres (CCs) and common facilities and enabling infrastructure like roads, electricity, water, Effluent Treatment Plant (ETP) facilities etc. at Central Processing Centre (CPC). These PPCs and CCs act as aggregation and storage points to feed raw material to the processing units located in the CPC. The scheme will be demand-driven, and will facilitate food processing units to meet environmental and safety standards.

Pattern of Assistance

The scheme provides for a capital grant at the rate of 50 percent of the project cost (excluding land cost) in general areas and at the rate of 75 percent of the project cost (excluding land cost) in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of Rs.50 crore per project.

Land

The requirement of land for establishing the CPC is minimum 50 acres either by purchase or on lease of at least 75 years for the Central Processing Centre of the Mega Food Park.

Key Project Components

- **Enabling Basic Infrastructure** –Internal Roads, drainage, water supply, electricity supply including captive power plant, ETP & STP, weighbridges etc.
- **Core Processing** –Sorting & grading, packaging, warehouses & Specialized storage, Precooling and Ripening chambers, IQF, Cold chain infrastructure, Steam generation, QC Lab etc.
- Standard Design Facility Sheds for Micro and Small Enterprises (MSEs) plug and play facility for small units.
- Non Core Infrastructure Admin buildings, training centres, canteen, workers' hostel, trade/display centre etc

Implementing Agency

The responsibility of execution, ownership and management of the Mega Food Park vests with a Special Purpose Vehicle (SPV) registered under the Companies Act. However, State Government/ State Government entities/Cooperatives applying for the project under the scheme will not be required to form a separate SPV.

Eligibility criteria for SPV

The main eligibility criteria of the SPVs are as under:

- i. SPV shall be a body corporate registered under the Companies Act. However, in case of State Government/ State Government entities/Cooperatives implementing the project, registration of a separate SPV under the Companies Act will not be necessary.
- ii. The promoter holding maximum equity in the SPV will be the lead promoter. The lead promoter will be primarily responsible for co-ordination with all stakeholders including with the Ministry of Food Processing Industries to ensure effective implementation of the project.
- iii. The combined net worth of the promoters/proposed shareholders of SPV should not be less than Rs.50.00 crore. Each member in SPV must have a net worth atleast1.5 times of his/her proposed equity contribution in order to ensure requisite contribution for the project from each shareholder.
- iv. The SPV needs to bring in at least 20 percent of the total project cost as equity in general areas and at least 10 percent of the total project cost in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States.
- v. Central Government agencies becoming shareholders in the SPV, can only hold upto 26 percent of equity in the SPV. However, there will be no such restriction on State Govt./ State Govt. entities/ Cooperatives.
- vi. Every SPV will publish the user charges/hiring rates for common facilities and lease rental rates for plots and factory buildings for MSEs in the Mega Food Park on their websites for wider information of the prospective investors. Rate of plots in the Mega Food Park may also be made available to Ministry of Food Processing Industries and State Government concerned for uploading on their websites. SPVs are not permitted to sell plots/facilities in Mega Food Parks and can only give plots/facilities on lease to other food processing units.
- vii. The common facilities in the park cannot be sold or leased out. They can only be offered to units on rental basis.

Programme Management Agency (PMA)

The Ministry will appoint a Program Management Agency (PMA) to assist it in implementation of the Scheme. The PMA will be a reputed institution with extensive experience in project development, management, financing and implementation of infrastructure projects.

Project Management Consultant (PMC)

In addition to the PMA, for ensuring smooth implementation of projects at ground level, Ministry has drawn up a panel of Project Management Consultants (PMC) with experience in preparation of DPRs for large projects and in project implementation. Any of these Ministry's empanelled agencies may be engaged by the SPVs for preparation of DPRs and for assistance in implementation.

Time schedule

The time schedule for completion and successful operationalization of a Mega Food Park project is 30 months from the date of final approval to the project.

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 601 ANSWERED ON 06.02.2018 REGARDING MEGA FOOD PARK

Status of Implementation of 42 Mega Food Park Projects

S. No	Project Name	Location	Project Cost	Date of In- principle Approval	Date of Final Approval	Amount of grant approved	Amount of grant released	(Rs. in crore Status
Andhr	a Pradesh			Approvar		approveu	Teleaseu	
1.	Srini Food Park Pvt. Ltd.	Village Mogili, Mandal Bangarupalem, District Chittoor	121.10	16.12.2008	30.03.2009	50	49.92	Completed
2.	Godavari Mega Aqua Park Pvt. Ltd.,	Village - Tundurru, Mandal – Bhimavaram, District- West Godavari	122.60	21.09.2012	16.12.2013	50	37.55	Under Implementation
3.	Andhra Pradesh Industrial Infrastructure Corporation (APIIC), Krishna	Village Mallavalli, Mandal Bapulapadu, District Krishna	125.25	31.03.2015	31.12.2015	50	15.00	Under Implementation
Aruna	chal Pradesh							
4.	Rongoge Mega Food Park Pvt. Ltd, Papum Pare	Village Dolikoto, Circle Banderdewa, District Papun Pare	71.83	21.12.2107		SPV is in the process of meeting the conditions for "Final Approval".		
Assam								
5.	North East Mega Food Park Ltd., Nalbari	Village – Nathkuchi, Teshil – Tihu, District - Nalbari	80.85	16.12.2008	30.03.2009	50	45	Operational
Bihar 6.	Pristine Mega Food Park Pvt. Ltd., Khagaria	Village – Mansi, District- Khagaria	127.64	21.09.2012	06.08.2014	50	14.56	Under Implementation
Chhat	tisgarh	I						
7.	Indus Best Mega Food Park Pvt. Ltd	Village - Sarora and Bemta, Tehsil – Tilda, District - Raipur	124.50	06.09.2012	04.06.2014	50	15.00	Under Implementation
Gujara	at							
8.	Gujarat Agro Infrastructure Mega Food Park Pvt. Ltd., Surat	Villages Jhahkharda, Shah and Vasravi, Taluka - Mangrol, District Surat	117.87	21.09.2012	22.05.2014	50	28.67	Under Implementation
9.	Fanidhar Mega Food Park Pvt. Limited, Mehsana	Village Munderda, Tehsil & District Mehsana	165.79	03.01.2017	16.08.2017	50	SPV is in the process of meeting the conditions for release of 1st installment.	
Harya								
10.	Haryana State Industrial & Infra Dev. Corp Limited (HSIIDC), Sonipat	Industrial Area, Barhi, District Sonepat	177.59	31.03.2015	06.11.2015	50	15.00	Under Implementation
11.	Haryana State Coop. Supply and Marketing Federation Ltd (HAFED), Rohtak	Industrial Estate, IMT, District Rohtak	165.59	03.01.2017		"Final Approval" to IA is under process.		
1	hal Pradesh							
12.	Cremica Food Park Pvt. Ltd	Village Singha, Tehsil Haroli, District Una	99.70	21.09.2012	06.08.2014	50	28.54	Under Implementation
Jamm 13.	u and Kashmir RFK Greens	Village – Lassipora,	79.43	21.09.2012	19.02.2014	50	14.03	Under
13.	Food Park Pvt.	Village – Lassipora, Tehsil & District– Pulwama	19.43	21.09.2012	19.02.2014	50	14.03	Under Implementation

14.	Jharkhand Mega Food Park Pvt. Ltd	Village Getalsud, Block – Angara, District - Ranchi	114.74	16.12.2008	30.03.2009	50	43.78	Operational
Karna	taka	1						
15.	Integrated Food Park Pvt. Ltd., Tumkur	KIADB Phase 3, Vasanthanarsapura Industrial Area, Korahavali, District Tumkur	144.33	03.08.2010	27.03.2011	50	48.22	Completed
16.	Favorich Infra Pvt Ltd., Mandya	Bannenahalli, Bookanakere Hobli, K.R. Pet Taluk, District Mandya	113.83	03.01.2017	19.12.2017	50	SPV is in the process of meeting the conditions for release of 1 st installment.	
Kerala	a Kerala State	Cherthala, District	129.15	31.03.2015	27.11.2015	50	15.00	Under
17.	Industrial Dev Corpt Ltd (KSIDC), Alappuzha	Alappuzha				30		Implementation
18.	Kerala Industrial Infra. Development Corpt. (KINFRA), Palakkad	Palakkad District	119.02	31.03.2015	27.11.2015	50	28.82	Under Implementation
Madh	ya Pradesh							
19.	Indus Mega Food Park Pvt. Ltd	Village - Panwa, Tehsil Kasrawad, District - Khargoan	131.28	10.10.2011	27.08.2012	50	49.12	Completed
20.	Avantee Mega Food Park Pvt. Ltd	Village Binjana, District Dewas	144.12	31.03.2015	31.12.2015	50	29.28	Under Implementation
	rashtra						-	1
21.	Paithan Mega Food Park Ltd.,	Village Wahegaon and Dhangaon, Taluka: Paithanm District - Aurangabad	124.52	01.04.2011	08.03.2013	48.82	41.76	Under Implementation
22.	Satara Mega Food Park Pvt. Ltd., Satara	Village – Degaon, Mandal & District - Satara	139.33	21.09.2012	06.08.2014	50	44.50	Under Implementation
23.	Wardha Mega Food Park Pvt. Ltd, Wardha	Village Sindhivihri, Tehsil Karanja (G), District Wardha	92.36	31.03.2015	13.01.2016	50	15.00	Under Implementation
24								
Mizora 24.	am Zoram Mega Food Park Pvt. Ltd.	Village & Teh. – Khamrang, District Kolasib	75.20	19.12.2013	10.06.2015	50	39.22	Under Implementation
Nagala	and							
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25.	DoysAgri Resources Pvt Ltd, Dimapur	Village Doshehe, Block Chumkedima, District Dimapur	77.96	03.01.2017	16.08.2017	49.24	SPV is in the process of meeting the conditions for release of 1st installment.	
Odish: 26.	a Odisha Industrial Infrastructure Development Corporation (IDCO), Khurda	Deras, District - Khurda	134.13	31.03.2015	06.11.2015	50	29.30	Under Implementation
27.	MITS Mega Food Park Ltd., Rayagada	Bhujbul and Sindhubadi Mouza, District - Rayagada	80.17	29.04.2011	16.04.2012	50	37.45	Operational
Punja 28.	b International Mega Food Park Ltd.	Village Dhabwala Kala, District - Fazilka	130.38	03.08.2010	25.05.2011	50	45	Operational
29.	Punjab Agro Industries Corporation Ltd., (PAIC) Ludhiana	Village Ladhowal, District Ludhiana	117.61	31.03.2015	27.11.2015	50	29.23	Under Implementation

30.	The Sukjhit Starch & Chemical Limited	Village Rehana Jattan, District Kapurthala	123.72	31.03.2015	06.11.2015	50	15.00	Under Implementation
Rajas							1	
31.	Greentech Mega Food Park Pvt. Ltd	Village Roopangarh, Teshil – Kishangarh, District - Ajmer	113.57	21.09.2012	19.02.2014	50	38.29	Under Implementation
Telan	gana							
32.	Smart Agro Industries Corporation Pvt. Ltd	Village Lakkampally, Nandipet Mandal, District Nizamabad	108.95	19.12.2013	10.06.2015	50	29.65	Under Implementation
33.	Telangana State Industrial Infrastructure Corporation Ltd., Khammam	Village Buggapadu, District Khammam	109.44	31.03.2015	05.02.2016	50	15.00	Under Implementation
34.	Raaga Mayuri Agrovet Pvt. Ltd.,	Itikiyal, District - Gadwal Jogulamba	124.15	31.03.2015	31.12.2015	50	15.00	Under Implementation
35.	Basavashakti Mega Food Park Pvt. Ltd	Village Chapta (B), Mandal Kangti, District Sangareddy	162.45	03.01.2017	16.08.2017	50 SPV is in the process of meeting the conditions for release of 1st installment.		
Tripu								
36.	Sikaria Mega Food Park Pvt. Ltd	Champamura & Tulakona Mouza Agartala, District West Tripura	87.45	29.04.2011	30.11.2011	50	43.50	Under Implementation
	akhand							
37.	Patanjali Food & Herbal Park Pvt. Ltd	Village - Padartha, District – Haridwar	95.08	16.12.2008	30.03.2009	50	50	Completed
38.	Himalayan Food Park Pvt Ltd	Village Mauha Kheraganj, Kashipur, District Udham Singh Nagar	98.08	21.09.2012	23.01.2014	48.12	36.99	Under Implementation
Uttar	Pradesh						1	
39.	Vindhyachal Attivo Food Park Pvt. Ltd,Mirzapur	Village Bedauli, Taluka Kalwari Mafi, District Mirzapur	163.15	21.12.2017		SPV is in the process of meeting the conditions for "Final Approval".		
40.	Overseas Infrast Alliance (India) Pvt. Ltd, Mathura	Village Bhadawal, Chhatta, District Mathura	144.82	21.12.2017		SPV is in the process of meeting the conditions for "Final Approval".		
41.	Patanjali Food & Herbal Park Noida Pvt Ltd Gautam Budh Nagar Bengal	Industrial Plot No. 1A, Sector 24A, Yamuna Expressway Industrial Development Authority designated Industrial Area, District Gautam Budh Nagar	256.17	15.01.2018		SPV is in the process of meeting the conditions for "Final Approval".		
		Mouron V-tara: 0	122.70	16 10 0000	16.02.2010	50	15	On our time - 1
42.	Jangipur Bengal Mega Food Park Ltd.,	Mouza: Katnai & Kulori, Sub-division Jangipur, District - Murshidabad	132.70	16.12.2008	16.03.2010	50	45	Operational